

**Fish Landing Centres in Coastal States**

1534. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to establish more fish landing centres in the coastal States;

(b) if so, the locations identified for the purpose; and

(c) the assistance proposed to be extended to these States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c). There is an ongoing centrally sponsored plan scheme for providing landing and berthing facilities for fishing craft at minor fishery harbours and fish landing centres. Proposals for fish landing centres are made by State Governments/Union Territories. Locations are also identified by State Governments/Union Territories. Locations are also identified by State Government. The Central Government consider such proposals, as and when received, on the basis of techno-economic feasibility and within the overall budget outlay.

**Wool Trade as an Agro-based Industry**

1535. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have received any proposal to declare wool trade as an agro-based industry; and

(b) if so, the details thereof; and

(c) the incentives being provided to promote this trade?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C.LENKA): (a) No such proposal has been received in the Ministry of Agriculture.

(b) Does not arise.

(c) Under the Centrally Sponsored Scheme of the Ministry of Agriculture, financial assistance is provided to State Wool Boards/Corporations/Federations to strengthen their marketing activities.

**Agricultural Production**

1536. SHRI NARAIN SINGH CHAUDHRI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have identified some districts in the country for boosting agricultural production;

(b) if so, the details thereof; and

(c) the incentives proposed to be provided to them?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) and (c). The State-wise details of districts identified, under different Crop-Production oriented Centrally Sponsored Schemes for boosting agricultural production and the incentives provided under these schemes are given in the enclosed statement.

**STATEMENT**

To supplement the efforts of the State Governments for increasing agricultural production, the Government of India have sanctioned Crop production oriented Centrally Sponsored Schemes for implementation in the identified districts of several States under various kinds of incentives have been provided.

The details are given below:-

	1	2	3	4
	<i>Name of the Centrally Sponsored Scheme</i>	<i>No. of States where implemented</i>	<i>No. of distt. identified</i>	<i>Incentives provided</i>
I.	Integrated Programme for Rice-Development (IPRD)	24	240	Under this scheme, incentives are being provided particularly to small and marginal farmers in the form of subsidy on seeds, micro-nutrients, pesticides, farm implements etc.
II.	Special Food grains Production programme (SFPP) of wheat	7	131	Under this schemes incentives are being provided in the form of subsidy on certified seed, micronutrients, plant protection equipment, seed treating chemicals, Bullock drawn/power improved implements etc.
III.	Special Foodgrains Production	13	170	Incentives are being provided on distribution of certified seed, herbicide, seed treating chemicals, Plant protection chami

Name of the Centrally Sponsored Scheme	No. of States where Implemented	No. of dist. identified	Incentives provided
1	2	3	4
Programme (SFPP) of maize and Millets.			cals bullock drawn and hand operate improved farm implements power thresher etc.
IV.	26	134	Incentives are being provided under this scheme for the production of different category of seeds, on pesticides, plant Protection equipments Improved Agricultural Implements, sprinkler sets, distribution of minikits, demonstrations etc.
V.	19	321	Incentives are being provided on Gypsum/ Pyrite distributin of sprinkler sets, farm Implements, demonstration, production of various categories of seeds, distribution of certified seed etc.
VI.	11	40	Under this scheme, assistance is being provided on (a) production and distribution of breeder and foundation seeds; (ii) distribution of certified delinted seeds; (iii) Plant protection equipments and pesticides (iv) Sprinkler sets; and (v) training to farmers.

Name of the Centrally Sponsored Scheme	No. of States where implemented	No. of dist. identified	Incentives provided
1	2	3	4
VII. Special Jute Development Programme (SJD P)	8	50	Under this scheme assistance in the form of subsidy is being provided on (i) certified jute/mesta quality seeds; (ii) farm implements; (iii) inputs of essential nutrients to SC/ST and marginal farmers; (iv) plant protection equipments (v) construction of retting tanks and (vi) free distribution of fungal culture packets.
VIII. Assistance to Small and Marginal Farmers for construction of Shallow-Tubewells/Dugwells (STW/DW)	12	245	Under this scheme, assistance is provided to the Small, Marginal and Tribal Farmers for a free borewell within the cost limit of Rs. 3000/-, Rs. 4000/- and Rs. 5000/- respectively. Or subsidy is provided @ 25%; 33 1/3% and 60% to small, marginal and tribal farmers respectively on the unit cost of the project as approved by the NABARD in different agro-climatic regions.